NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No 101/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M.

Name	of the Company	Krishna Gopal Jana & A Samitee Himghar Ltd &	nrVersus-KTKP Sarabarahka Ors.	ari and Babasayi
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. JISHNIU CHOUDHURY ADUR 2. SCHARNIA CHOUREY "1 3. SIDDHARTHA SHARMA", 4. Pradip Kr. Mitore 4. Anjan Kn. Lay, FES

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Ld. Counsel for the petitioners and the respondent nos. 1 to 4 are present.

List on 05/02/2018.

(Jinan K.R.) Member (J)

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(V.P.Singh) Member (J)